

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 305 OF 2018
& IA NO. 1750 OF 2018

Dated : 11th February, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power Rajasthan Limited - Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Mr. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjeetha Ramachandran
Ms. Anushree Bhardhan for R-2 to R-4

ORDER

List the matter for hearing on **13.03.2019 & 25.03.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson